

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF PUBLIC ENTERPRISES**

LOK SABHA

UNSTARRED QUESTION NO. 2644

ANSWERED ON 17.03.2025

NLMC Supporting CPSEs

2644. SHRI BASAVARAJ BOMMAI:

Will the Minister of **Finance** be pleased to state:

- (a) whether the National Land Monetisation Corporation (NLMC) is acting as an advisory body and support other Government entities and CPSEs;
- (b) if so, the details thereof; and
- (c) the details of progress achieved so far by NLMC?

ANSWER

**THE MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)**

NLMC has informed that:

(a) to (c): National Land Monetization Corporation(NLMC), as a 100% GoI owned company, has been incorporated on 03.06.2022 under administrative control of Department of Public Enterprise, Ministry of Finance to carry out the monetization of non-core assets of CPSEs as well as other Government agencies.

Accordingly, NLMC is providing advisory services by entering into MoU with ITI Limited, Bharat Sanchar Nigam Limited(BSNL), Mahanagar Telephone Nigam Limited(MTNL) and Rastriya Ispat Nigam Limited(RINL) for monetization of their non-core surplus land and building assets having market value of more than Rs. 100 Crores.

So far, NLMC has provided advisory service and successfully led to completion of the phase-1 E-auction of RINL property at Vishakhapatnam with a cumulative transaction value amounting to Rs. 242.88 Crores and BSNL land parcel at Vibhuti Khand , Lucknow with a cumulative transaction value amounting to Rs. 226 Crores.
